

JUDGMENTS FOR THE MONTH OF SEPTEMBER, 2013

Sl No	Date of Judgment	CASE NO.	PARTIES' NAME	SUBJECT	JUDGMENT DELIVERED BY
1	2 nd	WP(C) 742/2005	PARESH CHANDRA SARMA VS PRAGJYOTISH GAONLIA BANK AND ORS	Promotion	HON'BLE MR. JUSTICE UJJAL BHUYAN
2	2 nd	WP(C) 743/2005	BHUMIDHAR LAHKAR VS PRAGJYOTISH GAONLIA BANK AND ORS	Promotion	HON'BLE MR. JUSTICE UJJAL BHUYAN
3	2 nd	CRL.A(J) 131/2008	MANGAL MURMU VS THE STATE OF ASSAM	Criminal Appeals (Jail)	HON'BLE MRS JUSTICE ANIMA HAZARIKA
4	4 th	WP(C) 5384/2008	SHRI ATUL CHANDRA BARTHAKEUR & ORS VS THE ASSAM AGRICULTURAL UNIVERSITY & ORS	Retirement benefits	THE HON'BLE MR. JUSTICE UJJAL BHUYAN
5	4 th	CrI.A. 98/2010	MD. ABDUR RAZZAK AHMED VS THE STATE OF ASSAM	Appeals against conviction for offences under IPC	HON'BLE MR. JUSTICE I. A. ANSARI
6	4 th	WP(C) 4216/2013	MS. MADHURI SETHIA VS THE STATE OF ASSAM AND 4 ORS	Admissions in MBBS or BDS Course in Medical and Dental College	THE HON'BLE MR JUSTICE HRISHIKESH ROY
7	4 th	WP(C) 4235/2013	MISS PARVATHI R VS THE STATE OF ASSAM AND 4 ORS	Admissions in MBBS or BDS Course in Medical and Dental College	THE HON'BLE MR JUSTICE HRISHIKESH ROY
8	4 th	WP(C) 4238/2013	MISS SITALAKSHMI SRINIVASAN VS THE STATE OF ASSAM AND 4 ORS	Admissions in MBBS or BDS Course in Medical and Dental College	THE HON'BLE MR JUSTICE HRISHIKESH ROY
9	4 th	WP(C) 4399/2013	VARSHA SATHEES VS THE STATE OF ASSAM AND 4 ORS	Admissions in MBBS or BDS Course in Medical and Dental College	THE HON'BLE MR JUSTICE HRISHIKESH ROY
10	5 th	CRL.A(J) 68/2010	SRI KARTIK ROY VS THE STATE OF ASSAM	Criminal Appeals (Jail)	THE HON'BLE MR. JUSTICE T. VAIPHEI THE HON'BLE MR. JUSTICE P.K. SAIKIA
11	5 th	CrI.A. 143/2010	MANORANJAN KALITA VS THE STATE OF ASSAM	Appeals against conviction for offences under IPC	HON'BLE MR. JUSTICE I. A. ANSARI
12	5 th	WP(C) 4862/2012	M/S S K DAS CONSTRUCTION CO VS THE UNION OF INDIA & ORS	Other Civil Rules	HON'BLE MR. JUSTICE UJJAL BHUYAN
13	6 th	RSA 140/2002	PUSPENDRA HAZARIKA & ORS VS GAJEN HAZARIKA	Second Appeals arising out of suits for specific enforcement of contract	HON'BLE MR. JUSTICE C. R. SARMA
14	6 th	CRL.A(J) 110/2009	SRI MANTU TANTI VS THE STATE OF ASSAM	Criminal Appeals (Jail)	HON'BLE MRS JUSTICE ANIMA HAZARIKA HON'BLE MR JUSTICE P.K. SAIKIA

15	9 th	WP(C) 1793/2011	RENU BORAH VS STATE OF ASSAM & ORS	Retirement benefits with respect to State Govt Employees	THE HON'BLE MR. JUSTICE B. K. SHARMA
16	9 th	WP(C) 4901/2011	MD. SORHAB ALI VS THE STATE OF ASSAM AND ORS	Promotion with respect to State Govt Employees	THE HON'BLE MR. JUSTICE B. K. SHARMA
17	9 th	Crl.A. 163/2012	MD. EKRAM HUSSAIN VS THE STATE OF ASSAM	Appeals against conviction for offences under IPC	HON'BLE MR. JUSTICE I. A. ANSARI
18	10 th	WP(C) 5240/2007	SHEIKH NOOR ALAM VS THE GAUHATI METROPOLITAN DEV. AUTHORITY & ORS	Orders for demolition of unauthorised construction on land	THE HON'BLE MR. JUSTICE I. A. ANSARI HON'BLE DR. (MRS.) JUSTICE I. SHAH
19	10 th	WP(C) 1118/2008	SRI SUDHANGSHU SARMA VS THE STATE OF ASSAM AND ORS	Major punishment	HON'BLE MR. JUSTICE T. VAIPHEI
20	10 th	CRL.A(J) 139/2010	SRI CHARAN MARDI VS THE STATE OF ASSAM	Criminal Appeals (Jail)	HON'BLE MRS. JUSTICE ANIMA HAZARIKA HON'BLE MR. JUSTICE LS JAMIR
21	10 th	WP(C) 1961/2010	PADMARANI MUDAI HAZARIKA VS THE UNION OF INDIA & ORS	Order of the Appellate or Revisional authority	HON'BLE MR. JUSTICE I. A. ANSARI HON'BLE DR. (MRS.) JUSTICE INDIRA SHAH
22	10 th	Crl.Rev.P. 307/2013	PANKAJ BORAH & 5 ORS VS THE STATE OF ASSAM	Criminal Revisions against orders passed in trial cases	HON'BLE MR. JUSTICE N. CHAUDHURY
23	10 th	WP(C) 3961/2013	NILANJANA SARMA VS THE STATE OF ASSAM AND 4 ORS	Other academic disputes	THE HON'BLE MR JUSTICE HRISHIKESH ROY
24	11 th	WP(C) 607/2007	DHWAJEN CHANDRA NATH AND ORS VS THE STATE OF ASSAM AND ORS	Salary and allowances	THE HON'BLE MR JUSTICE HRISHIKESH ROY
25	11 th	WP(C) 747/2007	SMT. ANIMA RANI DEY VS THE STATE OF ASSAM AND ORS	Provincialisation of staff of schools	THE HON'BLE MR. JUSTICE HRISHIKESH ROY
26	11 th	WP(C) 787/2007	RANGAGORA FISHERMENS CO-OPERATIVE SOCIETY LTD VS THE STATE OF ASSAM AND ORS	Settlement of Fishery by the State Govt	HON'BLE MR. JUSTICE N. CHAUDHURY
27	11 th	WP(C) 1804/2007	JAYA HANDIQUE VS THE STATE OF ASSAM & ANR	Settlement of land	HON'BLE MR. JUSTICE N. CHAUDHURY
28	11 th	WP(C) 3984/2012	MRS. MORIOM NESSA VS THE STATE OF ASSAM AND ORS	Selection and appointment	HON'BLE MR. JUSTICE A. K. GOSWAMI
29	12 th	WP(C) 4434/2008	MONIRAM SAIKIA & ANR VS THE STATE OF ASSAM & ORS	Other disputes relating to Management of academic Institutions	HON'BLE MR. JUSTICE A. K. GOSWAMI
30	12 th	WA 277/2013	MANIK CH. DAS VS TAPAN BARMAN & 4 ORS	Writ Appeals under the Gauhati High Court Rules	THE HON'BLE CHIEF JUSTICE MR. A. K. GOEL HON'BLE MR. JUSTICE A. K. GOSWAMI
31	12 th	WP(C) 547/2013	SRI DEBRABRATA DEV MISHRA VS THE STATE OF ASSAM AND ORS	Salary and allowances	HON'BLE MR. JUSTICE A. K. GOSWAMI

32	13 th	WP(C) 5648/2009	SWAPAN KUMAR DEY VS THE UNION OF INDIA & ORS	Orders of Foreigners Tribunal/Illegal Migrant(D) Tribunal	HON'BLE MR. JUSTICE N. CHAUDHURY
33	13 th	CrI.A. 70/2012	SRI BIRAJ MANDAL VS THE STATE OF ASSAM	Appeals against conviction for offences under IPC	HON'BLE MR. JUSTICE I. A. ANSARI
34	13 th	WP(C) 1576/2013	KRISHNA DEB NATH & 4 ORS VS THE UNION OF INDIA & 4 ORS	Orders of Foreigners Tribunal/Illegal Migrant(D) Tribunal	THE HON'BLE MR. JUSTICE B. K. SHARMA
35	13 th	WP(C) 2564/2013	AMIRAN NESSA @ AMIRJAN VS THE UNION OF INDIA & 3 ORS	Orders of Foreigners Tribunal/Illegal Migrant(D) Tribunal	THE HON'BLE MR. JUSTICE B.K. SHARMA
36	13 th	WP(C) 2730/2013	SMTI ANIMA SUTRADHAR VS THE UNION OF INDIA & ANR	Orders of Foreigners Tribunal/Illegal Migrant(D) Tribunal	THE HON'BLE MR. JUSTICE B. K. SHARMA
37	13 th	WP(C) 2924/2013	MD AKBAR ALI & 3 ORS VS THE UNION OF INDIA & 4 ORS	Orders of Foreigners Tribunal/Illegal Migrant(D) Tribunal	THE HON'BLE MR. JUSTICE B. K. SHARMA
38	13 th	WP(C) 3680/2013	OHED ALI VS THE UNION OF INDIA & 4 ORS	Orders of Foreigners Tribunal/Illegal Migrant(D) Tribunal	THE HON'BLE MR. JUSTICE B. K. SHARMA
39	16 th	WP(C) 5873/2006	REGISTRAR GENERAL OF GAUHATI HIGH COURT VS THE UNION OF INDIA & ORS	Other Civil Rules	HONBLE MR. JUSTICE A.K. GOEL THE CHIEF JUSTICE THE HONBLE MR. JUSTICE A.K. GOSWAMI
40	16 th	WP(C) 2017/2009	SHRI SWAPAN KR. BISWAS VS THE STATE OF ASSAM AND ORS	Salary and allowances	HON'BLE MR. JUSTICE A. K. GOSWAMI
41	16 th	WP(C) 471/2013	DR. NAGENDRA NATH BHUYAN VS THE STATE OF ASSAM AND 3 ORS	Suspension	HON'BLE MR. JUSTICE UJJAL BHUYAN
42	17 th	WP(C) 6377/2005	ASHISH KUMAR GOON VS CANARA BANK MANAGING DIRECTOR AND ORS	Other Civil Rules	THE HON'BLE MR. JUSTICE L. S. JAMIR
43	17 th	WP(C) 1619/2006	UMESH CH. BHARATI VS THE STATE OF ASSAM AND ORS	Minor punishment	THE HON'BLE MR. JUSTICE T. VAIPHEI
44	17 th	CrI.A. 53/2012	SANKAR BHUYAN VS THE STATE OF ASSAM	Appeals against conviction for offences under IPC	THE HON'BLE MR. JUSTICE UJJAL BHUYAN
45	17 th	WP(C) 2528/2012	SMTI JELEKA BHANU VS THE STATE OF ASSAM AND ORS	Selection and appointment	HON'BLE MR. JUSTICE A. K. GOSWAMI
46	17 th	WP(C) 5606/2012	AIR CMDE MRIGENDRA, VSM VS THE UNION OF INDIA & 8 ORS	Other service matters	THE HON'BLE MR. JUSTICE I. A. ANSARI THE HON'BLE MR. JUSTICE P. K. SAIKIA
47	19 th	CRL.A(J) 36/2007	SHRI MEGU MANKI VS THE STATE OF ASSAM		HON'BLE MRS. JUSTICE ANIMA HAZARIKA

48	19 th	WP(C) 1062/2013	SURJYA KANTA GOGOI VS THE STATE OF ASSAM AND 4 ORS	Award of contracts by the State or its instrumentalities	HON'BLE MR. JUSTICE UJJAL BHUYAN
49	19 th	WP(C) 1080/2013	SURJYA KANTA GOGOI VS THE STATE OF ASSAM AND 4 ORS	Other Civil Rules.	HON'BLE MR. JUSTICE UJJAL BHUYAN
50	20 th	Review.Pet. 79/2013	THE CHAIRMAN & MANAGING DIRECTOR & 2 ORS, VS COLONEL MUKUL KUMAR GOGOI (RETD.) @ CAPTAIN MUKUL KUMAR GOGOI,	Review Applications In Civil Rule	HON'BLE MR. JUSTICE UJJAL BHUYAN
51	20 th	WP(C) 191/2013	COLONEL MUKUL KUMAR GOGOI (RETD.) @ CAPTAIN MUKUL KUMAR GOGOI VS UNION OF INDIA & ORS	Other service matters	HON'BLE MR. JUSTICE UJJAL BHUYAN
52	23 rd	CRL.A(J) 127/2010	MD MONOWAR ALI VS THE STATE OF ASSAM	Criminal Appeals (Jail)	HON'BLE MR. JUSTICE T. VAIPHEI HON'BLE MR. JUSTICE P. K. SAIKIA
53	23 rd	WP(C) 3382/2013	AMJAD SHEIKH & 3ORS VS THE UNION OF INDIA & 5 ORS	Orders of Foreigners Tribunal/Illegal Migrant(D) Tribunal	HON'BLE MR. JUSTICE UJJAL BHUYAN
54	24 th	CrI.A. 152/2010	THE STATE OF ASSAM VS ANOWAR HUSSAIN	Appeals against acquittal	HON'BLE MR. JUSTICE I. A. ANSARI
55	24 th	WA 291/2013	THE STATE OF ASSAM & 3 ORS VS SITALAKSHMI SRINIVASAN	Writ Appeals under the Gauhati High Court Rules	THE HON'BLE MR. JUSTICE ADARSH KUMAR GOEL, THE CHIEF JUSTICE THE HON'BLE MR. JUSTICE A. K. GOSWAMI
56	24 th	WA 293/2013	THE STATE OF ASSAM & 2 ORS VS MADHURI SETHIA	Writ Appeals under the Gauhati High Court Rules	THE HON'BLE MR. JUSTICE ADARSH KUMAR GOEL, THE CHIEF JUSTICE THE HON'BLE MR. JUSTICE A. K. GOSWAMI
57	24 th	WP(C) 5327/2013	MAHIR UDDIN VS THE STATE OF ASSAM AND 6 ORS	Other settlements.	HON'BLE MR. JUSTICE UJJAL BHUYAN
58	25 th	RSA 54/2000	MD SAMSUDDIN MIA & ORS VS MD SIRAJUDDIN AHMED & ORS	Second Appeals arising out of suits for title and/or injunction	THE HON'BLE MR. JUSTICE B. P. KATAKEY
59	25 th	WP(C) 8159/2004	PRADIP DEKA AND ORS VS THE STATE OF ASSAM AND ORS	Salary and allowances	THE HON'BLE MR. JUSTICE T. VAIPHEI
60	25 th	CrI.A. 83/2009	SHRI ANUKUL MONDAL VS THE STATE OF ASSAM	Appeals against conviction for offences under IPC	THE HON'BLE MR. JUSTICE T. VAIPHEI THE HON'BLE MR. JUSTICE M. R. PATHAK
61	25 th	CrI.A. 134/2012	MD. DR. MIJANUR RAHMAN VS THE STATE OF ASSAM	Appeals against conviction for offences under IPC	THE HON'BLE MR. JUSTICE I. A. ANSARI
62	25 th	WP(C) 4736/2012	MD NAZAMUDDIN TAFADAR VS THE STATE OF ASSAM AND ORS	Admissions in MBBS or BDS Course in Medical and Dental College	HON'BLE MR. JUSTICE B.D. AGARWAL
63	25 th	WP(C) 4847/2012	SHEHNAZ HAQUE VS THE STATE OF ASSAM AND ORS	Admissions in MBBS or BDS Course in Medical and Dental College	HON'BLE MR. JUSTICE B.D. AGARWAL

64	25 th	AB 3212/2013	DHARANI DHAR BHUYAN VS THE STATE OF ASSAM	Anticipatory bail Application Under Section 438 Cr. P. C	HON'BLE MR JUSTICE B D AGARWAL
65	25 th	AB 3239/2013	BINOD DEKA VS THE STATE OF ASSAM	Anticipatory bail Application Under Section 438 Cr. P. C	HON'BLE MR JUSTICE B D AGARWAL
66	25 th	AB 3265/2013	APURBA KUMAR CHOUDHURY & ANR VS THE STATE OF ASSAM	Anticipatory bail Application Under Section 438 Cr. P. C	HON'BLE MR JUSTICE B D AGARWAL
67	25 th	AB 3281/2013	NRIPENDRA MOHAN DAS VS THE STATE OF ASSAM	Anticipatory bail Application Under Section 438 Cr. P. C	HON'BLE MR JUSTICE B D AGARWAL
68	25 th	AB 3319/2013	NALINI KUMAR BORAH VS THE STATE OF ASSAM	Anticipatory bail Application Under Section 438 Cr. P. C	HON'BLE MR JUSTICE B D AGARWAL
69	25 th	AB 3320/2013	RUPAL BORA VS THE STATE OF ASSAM	Anticipatory bail Application Under Section 438 Cr. P. C	HON'BLE MR JUSTICE B D AGARWAL
70	25 th	AB 3321/2013	BINOY TALUKDAR VS THE STATE OF ASSAM	Anticipatory bail Application Under Section 438 Cr. P. C	HON'BLE MR JUSTICE B D AGARWAL
71	27 th	CrI.A. 133/2009	SRI BISWAJIT DAS VS THE CENTRAL BUREAU OF INVESTIGATION	Appeals against conviction for offences under IPC	HON'BLE MR. JUSTICE I. A. ANSARI
72	27 th	CrI.A. 144/2009	DWIJEN THAKURIA VS THE CENTRAL BUREAU OF INVESTIGATION	Appeals against conviction for offences under IPC	HON'BLE MR. JUSTICE I. A. ANSARI
73	27 th	WP(C) 1633/2012	M/S. SRI BALAJI CEMENT PVT. LTD. VS UNION OF INDIA & ORS.	Subsidy Matters.	HON'BLE MR JUSTICE B D AGARWAL
74	27 th	WP(C) 1740/2012	M/S SRI BALAJI CEMENT PRIVATE LIMITED VS THE UNION OF INDIA & ORS	Subsidy Matters.	HON'BLE MR JUSTICE B D AGARWAL
75	27 th	WP(C) 1743/2012	M/S RI BALAJI CEMENTY PRIVATE LIMITED VS THE UNION OF INDIA & ORS	Subsidy Matters	HON'BLE MR JUSTICE B D AGARWAL
76	27 th	WP(C) 1757/2012	M/S. SRI BALAJI CEMENT PVT. LTD. VS UNION OF INDIA & ORS.	Subsidy Matters.	HON'BLE MR JUSTICE B D AGARWAL
77	27 th	WP(C) 1840/2012	M/S SRI BALAJI CEMENT PRIVATE LIMITED VS THE UNION OF INDIA & ORS	Subsidy Matters.	HON'BLE MR JUSTICE B D AGARWAL
78	30 th	CrI.A. 242/2005	LAKHI KANTA MALAKAR VS THE STATE OF ASSAM	Appeals against conviction for offences under IPC	THE HON'BLE DR. (MRS.) JUSTICE INDIRA SHAH
79	30 th	CrI.A. 265/2006	SAMAR BISWAS VS THE STATE OF ASSAM		HON'BLE MR. JUSTICE I. A. ANSARI

80	30 th	<u>RSA 169/2009</u>	MD. MOFIZUDDIN VS SMTL.KAHIMAI HIRA & 7 ORS	Second Appeals arising out of suits for title and/or injunction	THE HON'BLE MR. JUSTICE C.R. SARMA
81	30 th	<u>WP(C) 3938/2013</u>	ABHIJIT NUNISA VS THE DIMA HASAO AUTONOMOUS COUNCIL & 2 ORS	Other settlements.	HON'BLE MR. JUSTICE UJJAL BHUYAN
82	30 th	<u>WP(C) 3940/2013</u>	DHRITI THAOSEN & 2 ORS. VS THE DIMA HASAO AUTONOMOUS COUNCIL & 2 ORS	Other settlements.	HON'BLE MR. JUSTICE UJJAL BHUYAN